

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 38 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 5<sup>th</sup> January, 2021

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/570 dated 29.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 31.12.2020.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/1999/ 39 / dated 5.1.2021**

Copy to.

1. The Project Manager, Gauhati High Court.

(Signature) 05/1/2021

**JT.REGISTRAR (VIGILANCE)**

Rosen